

**ORDER**

No. ASDMA.28/2021/86

Dated 25<sup>th</sup> May, 2021

Whereas, the Assam State Disaster Management Authority (ASDMA) has vide order of May 4, 2021 issued revised and consolidated directives for containment of COVID-19 cases across the State wherein there was a ban on movement of individuals from 6 PM to 5 AM w.e.f 5 AM of May 5,2021 until further orders.

Whereas, the Assam State Disaster Management Authority (ASDMA) has vide order of May 12, 2021 issued detailed directives for containment of COVID-19 cases in the urban and adjacent areas wherein there was a ban for 15 days on functioning of offices, educational institutions ,weekly haats /bazaars and religious places w.e.f 5 AM of May 13,2021.

Whereas, the Assam State Disaster Management Authority (ASDMA) has vide order of May 17, 2021 issued directives restricting inter-district transport services and movement of people to and from other districts for 15 days w.e.f 5 AM of May,21,2021.

Whereas, though it is observed that containment measures taken so far have been found to be effective over the last few days, adequate measures for both urban and rural areas are still of utmost necessity in order to further contain COVID-19 across the State.

Therefore, in partial modifications of the order issued vide No. ASDMA.28/2021/63 dated 4<sup>th</sup> May,2021, No. ASDMA.24/2020/Pt-2/241 dated 12<sup>th</sup> May, 2021 and in continuation of the Order No.ASDMA.24/2020/Pt-2/255 dated 17<sup>th</sup> May,2021 and in exercise of the powers, conferred under Section 22(2) (h) of the Disaster Management Act, 2005, the undersigned, in his capacity as Chairperson, State Executive Committee of the State Disaster Management Authority, Assam, hereby issues the following directives which will be applicable across the State and shall come into force with immediate effect till **June 5, 2021**.

**I. For Rural Areas**

**A. Gatherings**

1. All shops and commercial establishments shall shut down at 1 PM on all days.
2. Restaurants, Dhabas and other eateries can entertain dine-in guest only up to 1 PM. Takeaway including home delivery of food is allowed till 2 PM after which only home delivery of food will be allowed.
3. Restaurants operating within a Hotel or Resort can allow outside guests up to 1 PM only. However, in-house guests of the Hotel/Resort may be allowed to dine-in up to the usual time of operation.
4. Cold storages and warehouses may continue after 1.00 PM. However, sale counters, showrooms etc. attached to these warehouses or cold storages shall not operate after 1.00 PM.



**B. Work Places (Government and Private)**

1. All offices both private and Government shall shut down at 1 PM (1300 Hrs) on all days.

**C. Night Curfew**

1. There shall be total ban on movement of individuals from 2 PM to 5 AM daily.
- II. For **Urban Areas** and adjacent areas within 5 km radius from the periphery of municipal corporation / municipal boards / revenue towns, the directives issued vide No. **ASDMA.24/2020/Pt-2/241** dated **12th May 2021** and **ASDMA.24/2020/Pt-2/253** dated **15th May 2021** shall continue to remain in force till **June,5, 2021**

Other restrictions and exemptions therefrom as notified vide Order No. **ASDMA.28/2021/63** dated **4<sup>th</sup> May,2021** for rural areas and vide **ASDMA.24/2020/Pt-2/241** dated **12th May 2021** and **ASDMA.24/2020/Pt-2/253** dated **15th May 2021** for urban and peripheral areas, clarifications issued vide Order No. **ASDMA.24/2020/Pt-2/250** dated **13<sup>th</sup> May, 2021** and **ASDMA.24/2020/Pt-2/255** dated **17<sup>th</sup> May, 2021** shall continue to remain in force.

  
(Jishnu Barua, IAS)  
Chief Secretary, Assam.

Memo No. No. ASDMA.28/2021/86-A

Dated 25<sup>th</sup> May, 2021

**Copy forwarded to:**

1. All Additional Chief Secretaries to the Govt. of Assam, Dispur, Guwahati-6
2. The Director General of Police, Assam
3. All Principal Secretaries/Commissioner & Secretaries to the Govt. of Assam, Dispur, Guwahati-6
4. Commissioner of Police, Guwahati-6
5. The Principal Secretaries of BTC, NCHAC, KAAC.
6. All Deputy Commissioners
7. The Director, Directorate of Information and Public Relations, Assam
8. All Superintendent of Police
9. S.O to the Chief Secretary, Assam, Guwahati-6
10. PPS to Hon'ble Chief Minister, Assam
11. All P.S to Hon'ble Minister, Assam, Dispur, Guwahati-6

  
(Gyanendra Tripathi, IAS) 25/5/2021  
Chief Executive Officer, ASDMA